

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3057  
ANSWERED ON:29.08.2013  
VIGILANCE AND MONITORING COMMITTEES  
Bishnoi Shri Kuldeep

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Vigilance and Monitoring Committees (VMCs) have not been constituted in certain States/UTs during the last three years including the current year;
- (b) if so, the details thereof along with reasons therefor; and
- (c) the steps taken/being taken by the Government to hold regular meetings of VMCs in all the States/UTs especially in Haryana?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)&(b): State level Vigilance and Monitoring Committee (VMC) has been constituted in all the States/UTs, except Puducherry, by the respective States/UTs. The State level Committee in Puducherry has not been constituted as MLAs have not been nominated by the Puducherry Assembly.

(c): The Ministry of Rural Development advise all the States/UTs, including the State of Haryana, from time to time to hold VMC meetings regularly. The importance of holding these meetings is also highlighted in the Performance Review Committee meetings held once in three months, in which representatives of all States/UTs, at senior level, participate. Further, the Member-Secretary of the Committee has been made responsible for ensuring regular meetings.